

High Court of Jammu and Kashmir at Srinagar.

No: 702

Order

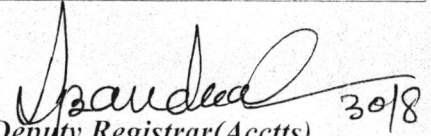
Dated: 30/8/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	Salary.	007 O.E.	014 POL	364 Wages (Outsourcing)	641- P&ORB (NPS)	002 T.E.
1	Pr. D&S Judge, Srinagar.	40.00	0.50	0.40	0.50	---	---
2.	Pr. D&S Judge, Jammu.	---	---	---	0.50	---	---
3	Pr. D&S Judge, Shopian.	40.00	---	---	---	---	---
4.	Pr. D&S Judge, Baramulla	30.00	---	---	0.40	0.40	0.30
5	3 rd . Addl. D&S Judge, Srinagar.	---	---	---	---	0.30	---
6	C.J.M. Reasi.	15.00	---	---	---	---	---
7.	Munsiff, Sankoo	---	0.20	0.20	---	---	---
8.	Addl. Mob. Mag. (Tr) Srinagar.	---	0.15	0.20	---	---	---

By Order.

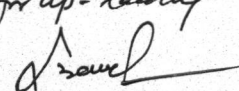

Deputy Registrar (Accts) 30/8
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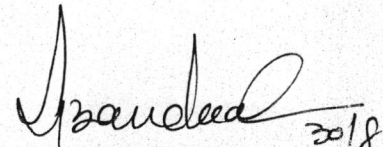
No: 35003-17/AC

Dated: 30/8/2018

Copy to the:-

- 1-4. Pr. D&S Judge, Srinagar/Jammu/Shopian/Baramulla.
5. 3rd. Addl. D&S Judge, Srinagar.
6. C.J.M. Reasi.
7. Munsiff, Sankoo.
8. Addl. Mobile Magistrate (Tr), Srinagar.
9. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
10. Try. Officer, Saddar Try. Srinagar.
- 11-14 Treasury Officer, Shopian/Baramulla/Reasi/Sankoo.
..... for information and necessary action.
15. Order Book.

9/c ac for up-levelling



Deputy Registrar (Accts) 30/8
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